

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I also associate.

SOME HON. MEMBERS: Sir, we also associate.

**Brutal gang-rape of a Jharkhand Police woman**

SHRI ANIL DESAI (Maharashtra): Thank you, Mr. Deputy Chairman, Sir. I would like to draw the attention of the House to the fact that yesterday the Home Minister gave clarifications as far as gangrapes are concerned, the machinery which is being evolved and the security measures which are being taken all over the States and the country as well. But, I would like to cite an incident which has taken place after the bizarre incidents in Delhi regarding Nirbhaya and then the photo-journalist in Mumbai. A similar incident has taken place in Jharkhand where a tribal police woman was gangraped. While she was carrying the dead body of her younger sister, who was shot dead, to the funeral pyre, the robbers emerged on Highway No.75 near Ranchi, Jharkhand and they robbed the entire family. After doing that, they pulled the woman constable and raped her. Three of them were there. Though five of them have been arrested by the State police, things are going very slow. This is another incident which is bringing shame to the nation. In fact, the State Government of Jharkhand is to be blamed. Yesterday, a similar incident took place involving a mentally-challenged, differently-abled, young woman in Ratnagiri, Maharashtra. While she was sitting all alone and was just waiting for a relative to come and pick her up at the bus stand, she was taken away from the place and youngsters aging between 20-25 years – five of them – gangraped the mentally-challenged woman. This shows the apathy of how we are looking at this grave problem. The setting up of fast track courts and other measures, as far as security is concerned, are falling short. In all, this is bringing shame to our country. The way things are happening, women are absolutely not safe. Jayaji just mentioned that sisters are not safe in the country. I do agree. Unless capital punishment is given or very strict measures are taken immediately, things will not improve. On paper fast track courts are set up, but it should appear that justice is delivered in time. Unless culprits are taken to task and capital punishment is inflicted on them, this kind of terror, which is in front of women of India, is not going to come down. The standards are going down. We have to make efforts with the State Government collectively. Responsibility also falls on the Central Government which needs to look into this matter and act accordingly.

MR. DEPUTY CHAIRMAN: Shrimati Jaya Bachchan to associate. ...(*Interruptions*)... All those who have associated themselves with the issue will be noted. ...(*Interruptions*)... The Minister of Parliamentary Affairs to inform the Home Minister to ensure stringent action against these culprits.

श्रीमती स्मृति जुबिन ईरानी (गुजरात): महोदय, मैं इस विषय से स्वयं को सम्बद्ध करती हूँ।

श्री जय प्रकाश नारायण सिंह (झारखंड): महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

श्रीमती माया सिंह (मध्य प्रदेश): महोदय, मैं इस विषय से स्वयं को सम्बद्ध करती हूँ।

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश): महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

डा. नजमा ए. हेपतुल्ला (मध्य प्रदेश): महोदय, मैं इस विषय से स्वयं को सम्बद्ध करती हूँ।

श्री संजय राउत (महाराष्ट्र): महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

श्री राम कृपाल यादव (बिहार): महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

SHRI BASAWARAJ PATIL (Karnataka): Sir, I associate myself with the issue raised by the hon. Member.

SOME HON'BLE MEMBERS: Sir, we associate ourselves with this subject.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I would like to tell you that we are discussing issues during Zero Hour. We have Short Duration Discussions. Of course, the Ministers are present and answers are given, or, some kind of clarification is given. We have brought in rape cases. Time and again, it is being discussed on the floor of the House. We make Special Mentions and Zero Hour submissions but replies to these are zero. You may get a reply, or, you may not get a reply. I think, somewhere there has to be answerability. We are all sitting in the House and discussing about the problems which are everywhere. We have failed in every aspect of governance today. We have no security. We have no education. We have no health. We have no governance. All five *sthambas* have crashed. I would like you to convey to the Treasury Benches, to the Government that when Members of Parliament bring in certain problems through Zero Hour submissions and Special Mentions these should be replied to immediately.

MR. DEPUTY CHAIRMAN: I think, Special Mentions are replied to.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Mr. Deputy Chairman, Sir, the hon. lady Member said, "There is no governance." When she is raising an issue, she is not getting a reply.

MR. DEPUTY CHAIRMAN: Jaya Bachchanji, I called you to associate yourself with the issue raised during Zero Hour.

SHRIMATI JAYA BACHCHAN: No. I wanted to say something after the Minister's reply.

MR. DEPUTY CHAIRMAN: I said you have to associate. In any case, the Government is replying to Special Mentions made in the House.

SHRIMATI JAYA BACHCHAN: Mr. Minister, please sit down.

MR. DEPUTY CHAIRMAN: Don't say like that.

SHRIMATI JAYA BACHCHAN: We have been discussing \*

MR. DEPUTY CHAIRMAN: That is all. That is not going on record. You made your point. That is enough. Your opportunity was to associate during Zero Hour. That was my understanding. You can make such remarks during discussion but not now. ...(*Interruptions*)... It is not going on record.

श्रीमती माया सिंह: सर, ...(व्यवधान)... अपनी पीड़ा कोई भी व्यक्त कर सकता है। ...(व्यवधान)... इनको बोलने दीजिए। ...(व्यवधान)...

श्री उपसभापति: ठीक है। ...(व्यवधान)... लेकिन, हम कितने रूल्स को वायलेट करें? ...(व्यवधान)... चेयर भी रूल्स को वायलेट करेगा? ...(व्यवधान)... मुझे चेयर भी करना है। ...(व्यवधान)... Jaya Bachchanji, you can say these remarks during the discussion but not now. I told you to associate yourself during Zero Hour in which you were interested.

SHRI RAJEEV SHUKLA: Mr. Deputy Chairman, Sir, one minute. Now, I have understood what the lady hon. Member was trying to point out. She said that though atrocities against women were discussed in the House but the Minister of

---

\*Not recorded.

Women and Child Development could not come to the House to respond to the issue. Last time when the Bill had been brought she has spoken at length. She spoke in an elaborative manner on that Bill. The other day also the Minister of Home Affairs gave an elaborate reply to the clarifications sought by the hon. Members in the House. If the hon. Member wants a discussion, she can give a notice. I will definitely ask the Minister of Women and Child Development to clarify her points. ...(*Interruptions*)... If you want a discussion, we can allot the time...(*Interruptions*)... That is the right of a Member.

श्री उपसभापति: नोटिस देना है? ...(*व्यवधान*)... Mr. Minister, the main point is, as for Special Mentions, Ministers are expected to reply to the Members. Please ensure that. ...(*Interruptions*)... Now, Special Mentions. Those who want to lay on the Table of the House, they can do so now. Shri Mansukh L. Mandaviya, you can lay it on the Table.

SHRI MANSUKH L. MANDAVIYA (Gujarat): No. I want to read.

MR. DEPUTY CHAIRMAN: You can do so before the House adjourns.

SHRI MANSUKH L. MANDAVIYA: Okay. I will read before the House adjourns.

MR. DEPUTY CHAIRMAN: Now we shall take up Special Mentions. Please lay them on the Table of the House. ...(*Interruptions*)...

DR. NAJMA A. HEPTULLA: Sir, I am on a point of procedure. Sir, now it is 1 o'clock. Please take the sense of the House, and then only continue.

MR. DEPUTY CHAIRMAN: Yes, you have made a valid point. I hope the House will agree for disposing of the Special Mentions by laying them on the Table of the House, and then we will adjourn for lunch.

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, it can be done in the evening. Sir, you better adjourn the House for lunch, and then take up the Special Mentions in the evening.

MR. DEPUTY CHAIRMAN: Laying of Special Mentions will take only two minutes.

SHRI M. VENKAIAH NAIDU: But that will not serve the purpose.